

Nature of case-Cr. Rev.
Filing no.-8182/2020

Mahavir Mandal Vs. The State of Jharkhand And Anr.
Advocate Name- Shree Nivas Roy

DEFECTS:-

2. Limitation expired on 30.03.2020; delayed by 63 days.
7. C.C surrender certificate with A/F or Vak from jail may be filed.
- 9(i) Subject is missing at index pg.
- 9(ii) Signature of Deponent differs from his name at Affidavit.
- 9(iii) P.O name of the petitioner is missing at pg-1 and Vak.
- 9(iv) P.O name of O.P 2 is missing at pg 1.
- 9(v) Pg 11A may be placed properly.
- 9(vi) Order of sentence passed, may be categorically stated atleast at para 1.
- 9(vii) Limitation petition may be filed.